

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3960

ANSWERED ON:24.08.2004

UPLIFTMENT OF TRIBALS

Adhalrao Patil Shri Shivaji;Majhi Shri Parsuram;Patil Shri Prakash V.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the salient features of the Centrally Sponsored Schemes being implemented by the Government for the upliftment of tribals;
- (b) the corresponding central share under these schemes;
- (c) the details of proposals received from the various State Governments, funds released and utilization therefrom during each of the last three years, State-wise; and
- (d) the number of families benefited due to the implementation of welfare schemes in various States during the said period, State-wise?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) Under the Centrally Sponsored Schemes, 50% grant is provided by the Government of India and 50% State share is to be arranged by the State Government in their State Budget.
- (b) Scheme-wise allocation of funds under the Centrally Sponsored Schemes, which is used as central share while releasing the funds under these schemes, during 2004-05, is given in the statement at Annexure-I.
- (c) The details of funds released and utilized thereof during each of the last three years (2001-02, 2002-03 and 2003-04) after receiving complete proposals from the various State Governments are in the statement at Annexure-II.
- (d) Family-wise grant is not provided in any of the Centrally Sponsored Schemes being implemented by this Ministry.

Annexure I

Statement in reply of the part (b) of Lok Sabha Unstarred Question No.3960 to be answered on 24.8.2004

(Rs. in Lakhs)

S.N.	Name of Scheme	Allocation of Funds
1.	Boy/Girls Hostel	2400
2.	Establishment of Ashram Schools in TSP areas	1400
3.	Post Matric Scholarship #	6450

# Scheme of Book Bank is merged with the scheme of Post Matric Scholarship during 2004-05.

Statement in reply of the part (c) of Lok Sabha Unstarred Question No.3960 to be answered on 24.8.2004

Name of Scheme: Boys/Girls Hostel (Rs. in lakhs)

S. No. Name of State 2001-02 2002-03 2003-04

Rel Utilised Rel Utilised Rel. Utilised

1. Andhra Pradesh	232.50	159.98	332.5	48	277	0
2. Manipur	0	0	49.84	0		
3. Orissa	55	0	41.46	0		
4. West Bengal	0	0	47.76	0		
5. Karnataka	175	99.885	0	0	150	0
6. Nagaland	0	0	65	65	150	150
7 JNU Delhi	0	0	230.62	0		
8. Jharkhand	394.8	394.8	0	0	817.86	0
9. Tripura	50	50	0	0	50	0
10. Madhya Pradesh	0	0	862	862	0	0
11. Meghalaya	0	0	27	27	0	0
12. Arunachal Pradesh	10	10	58	58	0	0
13. Gujarat	31.86	31.86	0	0	0	0
14. Himachal Pradesh	240.10	126.6	0	0	0	0
15. Kerala	22.64	22.64	0	0	0	0
16. Maharashtra	285.62	285.62	0	0	0	0
17. Chattisgarh	10	10	0	0	0	0
18. IIT Delhi	50	0	0	0	0	0

page 2 of Annexure II

Statement in reply of the part (c) of Lok Sabha Unstarred Question No.3960 to be answered on 24.8.2004

Name of Scheme: Book Bank (Rs. in lakhs)

S. No. Name of State 2001-02 2002-03 2003-04

Rel Utilised Rel Utilised Rel. Utilised

1 Andhra Pradesh	30.295	30.295	47.2	0	0	0
2 Gujarat	4.88	4.88	10.25	10.25	0	0
3 Karnataka	23.94	23.94	20	20	20	20
4 Tripura	2.828	2.828	1.49	0	0	0
5 Madhya Pradesh	0	0	30.13	30.13	18.09	0
6 Chattisgarh	0	0	8.208	8.208	7.3	0
7 Uttranchal	0	0	0	0	2.42	0
8 Assam	1.995	1.995	0	0	3	0
9 Rajasthan	6	6	5.2	5.2	5.6	0
10 Tamil Nadu	2.063	2.063	2.64	0	0	0

11 West Bengal 0 0 2.846 0 0 0  
 12 Jammu and Kashmir 0 0 7 0 0 0  
 13 Orissa 0 0 5.02 0 5.62 0  
 14 Himachal Pradesh 0 0 0 0 1.4 0

Page 3 of Annexure II

Statement in reply of the part (c) of Lok Sabha Unstarred Question No.3960 to be answered on 24.8.2004

Name of Scheme: Ashram School  
 (Rs. in lakhs)

S. No. Name of State 2001-02 2002-03 2003-04

Rel Utilised Rel Utilised Rel. Utilised

1 Andhra Pradesh 262.5 262.5 0 0 380 0  
 2 Gujarat 157.3 157.3 0 0 0 0  
 3 Karnataka 128 128 130 130 0 0  
 4 Tripura 50 50 0 0 50 0  
 5 Madhya Pradesh 0 0 820 820 0 0  
 6 Chattisgarh 400 400 0 0 0 0  
 7 Uttranchal 0 0 0 0 217 0

page 4 of Annexure II

GRANTS-IN-AID RELEASED UNDER THE SCHME OF POST MATRIC SCHOLARSHIPS FOR ST STUDENTS

(Amount in Rs. )

2001-2002 2002-2003 2003-2004

SNO. NAME OF STATE Amount Amount Amount Amount Amount  
 U. TERRITORIES Released by Utilized Released Utilized Released  
 Ministry by Ministry by Ministry

1 Andhra Pr 191509920 191509920 77488295 77488295 243569705  
 2 Arunachal P 6518840  
 3 Assam 127594065 UC not received  
 4 Bihar The uti-  
 5 Gujarat 18527000 lization  
 6 Himachal Pr 2027000 2027000 certifi-  
 7 J & Kashmir 3903000 3903000 650000 650000 cates  
 8 Karnataka 23974800 23974800 7538000 7538000 against  
 9 Kerala 9200000 1911000 the amount  
 10 Madhya Pr 32318000 32318000 8162000 released  
 11 Maharastra 36861000 36861000 16502000 16502000 39192000 in 2003-04  
 12 Manipur 73749000 73749000 82011000 82011000 92893000 have not  
 13 Meghalaya 73270582 73270582 80597640 80597640 33999205 been  
 14 Mizoram 24900000 24900000 37098000 37098000 36900000 received  
 15 Nagaland 50982000 50982000 69719000 69719000 102861000 from all  
 16 Orissa the State  
 17 Rajasthan 111005000 111005000 13195000 13195000 48400000 Govts

18	Sikkim	1269000							
19	Tamil Nadu	331000	331000						
20	Tripura	9079000	9079000	16109300					
21	Uttar Pradesh	640000	410000						
22	West Bengal	7363500	7363500	9456500					
23	A & N Islands	54760	54760	159200	159200	89000			
24	Daman & Diu	105261	105261						
25	D & N.Haveli								
26	Uttranchal	16654000	10530000						
27	Chhatisgarh	3207000	3207000						
28	Jharkhand								

Total 667822562 654179562 515864461 388270396 657946550

The unspent amount of Central Share if any, is adjusted in the next years` admissible central share.

Statement in reply of the part (c) of Lok Sabha Unstarred Question No.3960 to be answered on 24.8.2004

AMOUNT RELEASED TO DIFFERENT STATES FOR TRIBAL RESEARCH INSTITUTES (T.R.I.s) UNDER THE SCHEME OF GRANTS-IN-AID TO TRIS AND AWARD OF RESEARCH FELLOWSHIPS IN VARIOUS ASPECTS OF TRIBAL DEVELOPMENT

S.NO	Name of States/ T.R.I.s	2001-2002	2002-2003	2003-2004
		TRI Fellow Total	TRI Fellow Total	TRI Fellow Total
1	A. Pradesh	- 2.27 2.27	5.00 0.48 5.48	4.00 0.92 4.92
2	Assam	36.25 0.44 36.69	5.31 - 5.31	36.00 - 36.00
3	Jharkhand	36.57 3.74 40.31	6.00 - 6.00	44.00 - 44.00
4	Gujrat	20.00 - 20.00	6.00 - 6.00	36.21 - 36.21
5	Kerala	14.90 - 14,90	2.50 - 2.50	17.50 - 17.50
6	M.Pradesh	12.75 0.39 13.14	101.04 - 101.04	21.16 - 21.16
7	Maharashtra	16.50 - 16.50	6.00 - 6.00	27.75 - 27.75
8	Manipur	- 0.44 0.44	- - -	- - -
9	Orissa	57.25 4.84 62.09	- 3.64 3.64	44.30 44.30
10	Rajasthan	3.42 1.11 4.53	10.35 0.43 10.78	4.75 0.65 5.40
11	T.Nadu	- - -	5.00 1.97 6.97	- - -
12	Tripura	25.00 0.36 25.36	5.00 - 5.00	15.72 - 15.72
13	U,Pradesh	- 0.44 0.44	- - -	- - -
14	W,Bengal	30.00 1.21 31.21	40.40 - 40.40	- - -
15	H.Pradesh#	- 0.92 0.92	- - -	- 0.43 0.43
16	Aru. Pradesh#	- 0.44 0.44	- 0.44 0.44	- - -
17	Karnataka#	- 0.76 0.76	- - -	- - -
18	J & K #	- - -	- 0.44 0.44	- - -
19	A&N Island ##	- - -	29.50 - 29.50	- - -

Total 252.64 17.36 270.00 222.10 7.40 229.50 251.39 2.00 253.39

# There is no Tribal Research Institute (T.R.I).

## TRI, Port Blair established in 2002-03 under 100% Central Share.